

Name of the Corporate Debtor: MANAN APPARELS LIMITED; Date of Commencement of CIRP: 30-01-2024; List of Creditors as on: 15-04-2024; Name of IP: Ms. Rekha Kantil Shah; Process Number: 1; Last 5 digit of registration number: 11349

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	216277472	1	215726642	79.64	0	0	550831	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	21654817	1	21654817	7.99	0	0	0	Annexure 4
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	24	2448266	24	2338270	0.86	0	109996	0	Annexure 6
7	Operational creditors (Government Dues)	2	65797	2	65797	0.02		0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	20	39365899	18	30991932	11.44	0	6407942	1966026	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	439993	1	100000	0.04	0	303175	36818	Annexure 9
Total		50	280252244	47	270877458	100.00	0	6821113	2553675	